

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 88 of 2017 (SZ)

Applicant(s)

Vikraman,
Kanyakumari District.

Vs.

Respondent(s)

The Member Secretary,
State Level Environment Impact
Assessment Authority,
Chennai and 3 others.

Legal Practitioners for Applicant(s)

M/s. M.P. Hariprasad

Legal practitioners for respondent(s)

M/s. M.K. Subramanian, E. Manoharan
and P. Velmani for R2
M/s. R. Saravanakumar, E.Veda Bagath
Singh, J. Raja Ra, U.Sri ram for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 06.11.2017 Applicant counsel present. R4 counsel present. R2 side no representation. For appearance of R2 & reply of R2, R4 call on 20.11.2017. (Tmt. Meena Satheesh) Registrar

